

IN THE COURT OF PR. DISTRICT JUDGE BUDGAM  
(Chairman District Legal Services Authority, Budgam)  
(Through whatsApp video conferencing)

**In the case of:**

**Inhabitants of Tehsil CharariSharief**

District Budgam, U.T of J&K

THROUGH: (AMICUS CURIE)

Advocate Javed Mohammad Hubi

License No. 388/2003

WhatsApp: 9419006586

Mobile No. 7780804343

E-Mail: [jmhubi@gmail.com](mailto:jmhubi@gmail.com)

**PETITIONER**

**V e r s u s**

Union Territory of J & K, Through:

1. Deputy Commissioner Budgam.
2. Director of Food Civil Supplies and Consumer Affairs Department Kashmir.
3. Tehsildar Charari-Sharief
4. Indian oil corporation limited. (IOCL)
5. Bharat Petroleum corporation limited.(BPCL)
6. Hindustan Petroleum corporation limited. (HPCL)

THROUGH: Nemo

**RESPONDENTS**

**In the matter of:**

PETITION UNDER LEGAL SERVICES  
AUTHORITY ACT, 1987.

**ORDER**

This is a petition moved by inhabitants of Tehsil chararisharief through amicus-Curie Mr. Javed M. Hubi (Advocate) seeking therein direction upon respondents to provide free gas to the poor and needy people of residents of tehsil charari-sharief (Rural and BPL families) under THE PRADHAN MANTRI UJJWALA YOJANA (PMUY) & PRADHAN MANTRI GARIB KALYAN YOJANA (PMGKY).

The facts giving rise to the filing of the petition are as under:-

That the Government of India under leadership of Prime Minister Shri. Narindra Modi launched a scheme on May 1, 2016 in Ballia (Uttar Pradesh) to provide free Cooking gas connections to 50 million poor households, the scheme was enhanced to 80 million poor householders during covid-19 outbreak. That on March 26, 2020 Covid-19 Welfare package was announced by which the poor house holders who are using small cylinders of 5 KG will get eight free cylinders and those who are using big cylinders ( 14.2 KG) will get three free cylinders in three months (April, May and June 2020). The area of Tehsil Charari-sharief comprises of 16 villages and most of the population is below poverty line, and they have been held eligible under the aforesaid schemes. That the petitioner (Amicus Curie) got information from most of the villages that they have not been provided free gas cylinders since nationwide lockdown. That the people of area are not in a position to approach the concerned authorities during present situation as already administration has notified/declared some areas as red zones in the Tehsil and also restrictions under section 144 are in force. Hence this petition.

Perused the petition and also heard the amicus curie telephonically, issue notice to the to the respondents through whatsApp and in the meanwhile respondents 1 and 2 are directed to seek the report from distributors of LPG operating in the area in respect of free distribution of as per THE PRADHAN MANTRI UJJWALA YOUJANA (PMUY) & PRADHAN MANTRI GARIB KALYAN YOJANA (PMGKY) Schemes.

Let the file come up for further proceedings on 25-04-2020.

The system officer e-courts shall forward the copy of order to respondents 1 and 2, through virtual mode.

ANNOUNCED  
20-04-2020

Pr. District Judge  
BUDGAM